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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (I.B) No.406/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M.

Name of the Company Under Section		Hada Textile Industries Ltd IBC		
1	Paras K	uman Tha	politionen.	
2	Dipak	Kr. Singh	1, 5,	11 11 17 Jale Kummer Sim

ORDER

Ld. Counsel for the petitioner is present.

By our order dated 13/11/2017 which has been passed for initiation of liquidation proceedings in accordance with the provisions of Insolvency and Bankruptcy Code, 2016 but no liquidator has been appointed. It is necessary to write to Insolvency and Bankruptcy Board of India (IBBI) for recommending a name of Resolution Professional for being appointed as a Liquidator.

Office is directed to write to IBBI requesting to send a name of Resolution Professional for being appointed as a Liquidator in this case.

List on 04/12/2017 for further order.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)